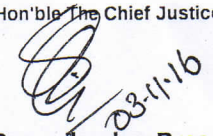


**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF October 2016**

Sl. No.	Nature	Opening balance as on 01.10.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to CAT	Disposal	Total Disposal	Total Pendency as on 31.10.2016
MAIN CIVIL CASES											
1	WP	1398		3		3	15	1	81	97	1304
2	WA	292	23			23			18	18	297
3	WPC	4186	208	8		216	7		153	160	4242
4	WPL	969	8	1		9	1		8	9	969
5	WPS	10474	557	11		568	4	1	452	457	10585
6	WPT	431	13			13			7	7	437
7	WPCR	438	36		4	40			7	7	471
8	WPPIL	108	5		1	6			1	1	113
9	WP 227	1484	54	1		55			80	80	1459
10	WPHC	4	3			3			1	1	6
A	TOTAL (1 to 10)	19784	907	24	5	936	27	2	808	837	19883
1	FA	2376	22	1		23	22		24	46	2353
2	FAM	481	17	3		20	2		6	8	493
3	SA	5231	26	7		33	20		19	39	5225
4	MA	549	16	1		17	55		27	82	484
5	MAC	5547	130	3		133	11		42	53	5627
6	CR	167	12	2		14	47		19	66	115
7	MCC	220	65	3		68	10		70	80	208
8	COMP APPEAL	3				0				0	3
9	COMP PET	71	3			3			1	1	73
10	EP	9				0			1	1	8
11	TPC	29	7			7			3	3	33
12	CONC	1				0				0	1
13	CONT	358	46			46	2		67	69	335
14	CONTS	1				0				0	1
15	ITR	27				0	24			24	3
16	ITA	8				0	4			4	4
17	CER	2				0				0	2
18	ARBA	169	5			5			3	3	171
19	TAXC	110	54			54			22	22	142
20	REVP	58	7			7			5	5	60
21	CIVIL SUIT	2				0				0	2
B	TOTAL (1 to 24)	15419	410	20	0	430	197	0	309	506	15343
	TOTAL (A+B)	35203	1317	44	5	1366	224	2	1117	1343	35226
MAIN CRIMINAL CASES											
1	CRREF	3				0				0	3
2	CRA	12588	107	2		109			88	88	12609
3	CRR	4116	72			72	1		58	59	4129
4	MCRC	678	653			653	11		691	702	629
5	MCRCA u/s 438 CrPC	189	105			105			95	95	199
6	CONTR	5				0				0	5
7	CRMP	1620	95	2		97	1		100	101	1616
8	TPCR	7	3			3			4	4	6
9	ACQA	1240	10			10			2	2	1248
C	TOTAL=(1 to 9)	20446	1045	4	0	1049	13	0	1038	1051	20444
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		55649	2362	48	5	2415	237	2	2155	2394	55670

NOTE : 1. Total number of 05 cases in institution & total number of 237 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.

2. It is submitted that 165 cases are deleted from CIS database on temporary basis in month of Oct-2016 as per order by Hon'ble The Chief Justice dt. 19.10.2016.


 Ramashankar Prasad
 Registrar (Judicial)